

Extension of validity period to SEZ developers

***275.SHRI GIREESH KUMAR SANGH:**

SHRI SANTOSH BAGRODIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Special Economic Zone (SEZ) developers have been seeking the extension of validity period;

(b) if so, the details of such SEZs and the reasons for seeking extension;

(c) whether Government has evolved any guidelines for granting extension; and

(d) the number of SEZ developers granted extension so far and on what conditions?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a), (b) and (d) Requests for extension of the validity period have been received from seventy four SEZ developers mainly citing the global economic slowdown/delay in getting various approvals from the State Government(s), as grounds for extension. Fifty three SEZ developers have since been granted extension of one year subject to the same terms and condition as envisaged in the original approval.

(c) The Board of Approval considers all such requests having regard to the provisions of the SEZ Act, 2005 and the SEZ Rules, 2006.

Starting medical colleges under ESIC

***276.SHRI RAMA CHANDRA KHUNTIA:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Employees' State Insurance Corporation (ESIC) has decided to start medical colleges in various States to improve the specialized health care and post more doctors to cater to the needs of ESIC;

(b) if so, the details thereof;

(c) whether Government has any plan to make ESIC or Employees Provident Fund a Social Security Authority; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (d) The Employees' State Insurance Corporation has decided to start Medical Colleges to meet the shortage of Staff of medical as well as para-medical categories with the aim of improving the standard of medical care to the Insured Persons and their families. Details of the proposed Medical Institutions are given in the Statement (see below).

At present, Government has no plan to make ESIC and EPFO a Social Security Authority.

Statement

Proposed ESI Medical Institutions in the Country

S.No.	States	Institutions	Attached ESI Hospital
1	2	3	4
1.	Andhra Pradesh	PGIMSR	Medical College
2.			Sarath Nagar, Hyderabad
3.	Bihar	Medical College	Nacharam, Hyderabad
4.	Gujarat	-	Hospital to be set up in Patna.
5		PGIMSR	Naroda, Ahmedabad
6	Haryana	Medical College	Bapu Nagar, Ahmedabad
7	Himachal Pradesh	Medical College	ESI Hospital, NH-3, Faridabad
8	Karnataka	PGIMSR	Hospital to be set up in Mandi
9		PGIMSR	Rajaji Nagar, Bangalore
10	Kerala	Medical College	Indira Nagar, Bangalore
11			Paripally, Kollam
12.	Madhya Pradesh	Medical College	Ezhukone, Kollam
13.	Maharashtra	PGIMSR	Nanda Nagar, Indore
14.		PGIMSR	Mulund & Thane, Mumbai
15.		PGIMSR	Andheri (East) Mumbai
			Parel, Mumbai

1	2	3	4
16.			Dental College
17.	New Delhi	PGIMSR	Vasni, Navi Mumbai Basantdarapur, New Delhi
18.			Rohini, Delhi
19.	Punjab		Bharat Nagar, Ludhiana
20.	Rajasthan		Hosp. to be set up in Alwar
21.	Tamil Nadu	PGIMSR	K.K. Nagar, Chennai Ayanavaram, Chennai
22.		PGIMSR	Coimbatore, Tamil Nadu
23.			
24.	Uttar Pradesh		Dental College
25.	West Bengal	PGIMSR	Joka, Kolkata
26.			Baitikuri, Kolkata
27.		PGIMSR	Manicktala, Kolkata

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